

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 204(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

**NAME OF THE COMPANY:** M/s Globe Express Services (Oversees Group)  
Ltd. & Anr. Vs. M/s M.M. Cargo Container Line  
Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 8 & 9 of IBC, 2016

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner (s) : Mr. Shafiq J. Reyaz, Advocate  
Mohd. Nazim Khan, FCS

For the Respondent (s) : None

**ORDER**

As per the recommendations received from IBBI, Mr. Mohd. Nazim Khan, FCS-6529 & CP-824, Regn.No. (IBBI/IPA-002/IP-N00076/2017-18/1027). G-41, Ground Floor, West Patel Nagar, New Delhi-110008, Email: nazim@mnkassociates.com, Mobile No. 9818156340, is appointed as IRP in this case. He is present in court and has been apprised about the same. He is directed to cause publication and take such other and further steps as are required under the statute and shall file his report within the statutory period.

-sd-

(S. K. Mohapatra)  
Member (T)

-sd-

(Ina Malhotra)  
Member (J)

(Lekh Raj Singh)